GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:588 ANSWERED ON:09.12.2013 TEXTILE PRODUCED EXPORTED

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Will the Minister of TEXTILES be pleased to state:

- (a) the quantum and value of textiles produced/exported including technical textiles during each of the last three years and the current year, item and State-wise along with the funds allocated, released/ utilised for promotion of textile exports;
- (b) whether the Government has fixed targets for textiles production of powerloom, handicraft and handloom and the exports including readymade garments during the last three years and the current year, item-wise;
- (c) if so, the details thereof along with the reasons for not achieving the target;
- (d) the details of the concessional schemes/incentives including focus market scheme, interest subvention etc., scheme/ sector-wise;
- (e) whether the Government proposes to impose export duty on cotton/yarn; and
- (f) if so, the details thereof along with the steps taken by the Government to frame uniform cotton distribution policy?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAKA LAKSHMI)

- (a) & (b): The quantum of textile items produced/ exported during last 3 years and current year is given at Annexure-I & II respectively.
- (c): Due to slowdown in major markets, the target for the year 2012-13 was not achieved and there has been remarkable growth (17% in rupee terms and 8% in USD terms) in Textiles and Clothing exports during the first half of the current year i.e. 2013-14.
- (d): The details of the concessional schemes/incentives including Focus Market Schemes, Interest Subvention Scheme to incentivise the sector are as under:-
- (i) 3% interest subvention scheme on Handicrafts, Handlooms, Carpets and Readymade Garments extended up to March, 2014.
- (ii) Inclusion of items covered under Chapter 63 of Indian Trade Classification (Harmonised system) ITC (HS) i.e. other made up textile articles, sets, rags in the 2% interest subvention scheme; Additional incentives for incremental exports to the Asian countries.
- (iii) Additional duty credit of 2% of Free on Board (FOB) value on export of certain knitwear apparels for the year 2013-14.
- (iv) Inclusion of new Markets such has New Zealand, Cayman Islands, Latvia, Lithuania and Bulgaria under Focus Market Scheme.
- (v) Use of Focus Market Scheme, Focus Product Scheme, status holder incentive scrip and Market Linked Focus Product Scheme (MLFPS) for payment of excise duty for domestic procurement and
- (vi) Harmonization of Zero Duty Export Promotion Capital Goods (EPCG) and 3% EPCG Scheme into one scheme which will be a Zero Duty EPCG Scheme covaering all sectors etc.
- (e) & (f): Cotton Exports have been placed on Open General License (OGL) for the Cotton season 2013-14, subject to registration by DGFT effective October, 2013.